

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.10.2019 (TUESDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3032 of 2019 in Comp. App. (AT) (Ins) No. 149 of 2019	Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr.	Sunil Sharma	G.P. Madaan Siddharth Acharya-RP
2.	Comp. App. (AT) (Ins) No. 432 of 2019	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt Ltd.	Prateek Kumar	Garima Goel
3.	Comp. App. (AT) (Ins) No. 738 of 2019	Jayesh H. I.R.P of Hotel Horizon Pvt Ltd. Vs. Tea 4 Health Pvt Ltd.	Ashish	Aatreya Singh
4.	Comp. App. (AT) (Ins) No. 825 of 2019	Sai Ramakrishna Karuturi Vs. Axis Bank Ltd. & Anr.	Neeha Nagpal	Arjun Krishnan-R1
5.	Comp. App. (AT) No. 241 of 2019	Mahesh Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors.	Saurabh Gupta	Saurav Kalia R-3

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 1011 of 2019	Reliance Asset Reconstruction Company Ltd. Vs. Hotel Poonja International Pvt Ltd.	Akhilesh	
7.	Comp. App. (AT) (Ins) No. 1014 of 2019	Steel India. Vs. Theme Developers Pvt Ltd.	Harish N. Gokhale.	
8.	Comp. App. (AT) (Ins) No. 1015 of 2019	State Bank of India. Vs. Srei Infrastructure Finance Ltd & Anr.	Sumant Batra	
9.	Comp. App. (AT) (Ins) No. 1016 of 2019	Vishal Gupta. Vs. Aanav Construction Co. & Anr.	Ritesh Khare	
10.	Comp. App. (AT) (Ins) No. 1017 of 2019	Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt Ltd.	Lzafeer Ahmad B.F	
11.	Comp. App. (AT) (Ins) No. 1018 of 2019	S. Rajendran, RP of PRC International Hotels Pvt Ltd. Vs. Jonathan Mouralidarane.	Rajiv S. Roy.	

12.	Comp. App. (AT) (Ins) No. 1019 of 2019	Anubhav Aggarwal. Vs. Bank of Baroda.	Ritesh Khare	
13.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	
14.	Comp. App. (AT) No.265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors.	Neeraj Kumar Gupta	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 786 of 2019	Abhay N. Manudhane. Vs. Gupta Coal India Pvt Ltd.	Meghna Rao	
16.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Ors. With	Priyanshu Upadhyay	Amol Vyas-RP Abhishek Singh- R1 M.K. Choudhary- R3
17.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Ors.	Priyanshu Upadhyay	Amol Vyas-RP M.K. Choudhary- R3
18.	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	Divyanshu Sahay- R1 Shradha Narayan- R2
19.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. With	Shikhar Mittal	K. Datta Abhishek Anand- RP
20.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd. & Ors.	S.L.Gupta	K. Datta Abhishek Anand- R5
21.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	P.R. Raman-R1 K.S. Mahadevan- R2 Nidhi Saini
22.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	Satendra Rai
23.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	Sanskar Agarwal- R1 Saurabh Kalia-IRP Pavan Bhushan
24.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr.	Sumit Shukla	Bharat Arora

25.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Ashish Verma	Ankur Mittal-R1 Abhishek Anand- RP
26.	Comp. App. (AT) (Ins) No. 737 of 2019	Sandvik Asia Pvt Ltd. Vs. The Indure Pvt Ltd.	Rajat Pradhan	Neha Tanwar
27.	Comp. App (AT) (Ins) No. 897 of 2019	Sarvadnya Industries Pvt Ltd. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. With	Atanu Mukherjee	Anandh K
28.	Comp. App. (AT) (Ins) No. 943 of 2019	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd & Ors.	Murani Kumar	Anandh K
29.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr. With	Vikas Mehta	Sanam Siddiqui- R1 Karan Gandhi-R2
30.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	Ankit Raj-R1 Prashant Kumar- IRP
31.	Comp. App (AT) (Ins) No. 996-997 of 2019	Neeraj Gambhir Vs. Urvashi Nangia & Ors.	Piyush Sachdev	Karan Gandhi-RP Sanam Siddiqui- R1 Urvashi Nangia

Note: The Court will rise at 01: 00 PM.

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By Order

**-sd/-
Registrar**